

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 26th July, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 437/2018 (Earlier O.A. No. 24/2018 (CZ))	Rupesh Pethe Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Advs. for Applicant Mr. V. K Shukla, Adv. for State of MP Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
AFTER NOTICE			
2.	Original Application No. 196/2018 (M.A. No. 534/2018)	Akhand Bharat Morcha Vs. Union of India & Ors.	Mr. Rahul Raj Malik, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. V. K. Shukla, Adv. for State of MP Ms. Sakshi Popli, Adv. for DPCC
3.	Original Application No. 197/2018 (M.A. No. 535/2018)	Akhand Bharat Morcha Vs. Union of India & Ors.	Mr. Rahul Raj Malik, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. V. K. Shukla, Adv. for State of MP Ms. Sakshi Popli, Adv. for DPCC
4.	Original Application No. 330/2018	Mufrid Vs. Ministry of Environment and Forests & Ors.	Mr. Ali Md. Maaz & Mr. Maruf Khan, Advs. for Applicant Mr. Rajkumar, Adv. for CPCB
5.	Original Application No. 420/2018 (M.A. No. 1043/2018)	Jai Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
6.	Execution Application No. 27/2018 (M.A. No. 783/2018) IN Appeal No. 08/2017 (WZ)	Tata Consultancy Services Limited Vs. State of Maharashtra & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Ritwika Nanda, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-2 to 9 Mr. Saurya Sahay, Adv. for R-4 Mr. Joy Basu, Sr. Adv. with Mr. Sudhir Mishra, Adv. Mr. Preshit Surshe, Adv. Mr. Amit Kumar, Adv.
7.	Execution Application No. 31/2018 (M.A. No. 686/2018) IN O. A. No. 390/2016	Rajiv Savara Vs. Darrameks Hotels and Developers & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Dutt, Adv. for R-1 Mr. Neeraj, Adv. for R-2, 4 to 6 Mr. Mukesh Verma, Adv. for UEPPCB

8.	Original Application No. 46/2018	Nuggehalli Jayasimha Vs. Government of NCT of Delhi	Mr. Pinaki Misra, Sr. Adv. with Mr. Aditya Singla, Adv. for Applicant Mr. Vinayak Gupta, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Balendu Shekhar, Adv. for EDMC Mr. Sakshi Popli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Satish kumar, Adv. for CPCB Mr. M. C. Sharma, Adv. for DUSIB
9.	Original Application No. 49/2018 (M.A. No.119/2018)	Ashok Jain Vs. Rajasthan State Pollution Control Board	Mr. Navneet Dugar, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB
10.	Original Application No. 56/2018	Legal Aid Committee Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Narender Pal Singh, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Anil Grover, AAG for State of Haryana Mr. Arvind Kumar Pandey, Adv. for DSIIDC Mr. Raj Kumar, Adv. for CPCB Mr. Narender Pal Singh, Adv. for DPCC Ms. Puja Kalra, Adv. for SMCD Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Ravindra Kumar, Adv. for NOIDA Mr. Amit Tiwari, Adv. for State of UP Dr. Sandeep Singh, Adv. Mr. Anil Shrivastav, Adv.
11.	Original Application No. 62/2018 (M.A. No. 173/2018 & M.A. No. 1004/2018)	Mahendra Singh Gujjar Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Adv. for Applicant Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of MP
12.	Original Application No. 98/2018	Cavelossim Villagers Forum Vs. Village Panchayat of Cavelossim & Ors.	Ms. Mridula Vijairaghavan & Mr. Siddharth Nayak, Adv. for Applicant Mr. M. S. Kalra, Adv. for R-1 Ms. Mayuri Nayyar Chawla, Adv. for R-4 Mr. Karan Khanna, Adv. for R-5 Mr. Merusagar Samanthy & Mr. S. Rebello, Adv. for State of Goa
13.	Original Application No. 149/2018 (M.A. No.421/2018)	Al Marzia Agro Foods Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-3
14.	Appeal No. 50/2018 (M.A. No. 510/2018) (Earlier Appeal No. 5/2018 (WZ))	Nacimenta Sequeira Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant Mr. Parikshit Sawant, Adv. Ms. Ruchira Gupta, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-2 & 3
15.	Appeal No. 52/2018 (M.A. No. 511/2018 & M.A. No.512/2018) (Earlier Appeal No. 6/2018 (WZ))	Budhavant Banaulikar & Ors. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant Mr. Parikshit Sawant, Adv. Ms. Ruchira Gupta, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-2 & 3

16.	Appeal No. 90/2018 (Earlier Appeal No. 19/2018 (WZ))	Sushilawa Harijan Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant Mr. Sanjay Upadhyay, Adv. Ms. Ruchira Gupta, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. rebello, Advs. for R-2 to 8 Mr. Gigi C. George, Adv. for MoEF Mr. Preshit Surshe, Adv. for State of Maharashtra
17.	Appeal No. 91/2018 (Earlier Appeal No. 26/2018 (WZ))	Rosalina De Souza Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant Ms. Ruchira Gupta, Adv. for GCZMA Mr. Jai Dehadrai & Mr. S. S. Rebello, Advs. for State of Goa
18.	Appeal No. 92/2018 (Earlier Appeal No. 08/2018 (WZ))	Kulsumbi Giddanawar Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
19.	Appeal No. 93/2018 (Earlier Appeal No. 12/2018 (WZ))	Ramma Chandekar Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
20.	Appeal No. 94/2018 (Earlier Appeal No. 24/2018 (WZ))	Rajawa Harijan Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
21.	Appeal No. 95/2018 (Earlier Appeal No. 09/2018 (WZ))	Ramchandra Arlekar Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
22.	Appeal No. 96/2018 (Earlier Appeal No. 14/2018 (WZ))	Raghu Kolkar Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
23.	Appeal No. 97/2018 (Earlier Appeal No. 10/2018 (WZ))	Rashid Shaikh Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
24.	Appeal No. 98/2018 (Earlier Appeal No. 23/2018 (WZ))	Renuka Mordi Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
25.	Appeal No. 99/2018 (Earlier Appeal No. 16/2018 (WZ))	Bimappa Madar Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
26.	Appeal No. 100/2018 (Earlier Appeal No. 20/2018 (WZ))	Imam Shaikh Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
27.	Appeal No. 101/2018 (Earlier Appeal No. 30/2018 (WZ))	Seema Patil Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
28.	Appeal No. 102/2018 (Earlier Appeal No. 31/2018 (WZ))	Ramzan Shaikh Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant Ms. Ruchira Gupta & Mr. Santosh Rebello, Advs.
29.	Appeal No. 103/2018 (Earlier Appeal No. 13/2018 (WZ))	Yellappa Harijan Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
30.	Appeal No. 104/2018 (Earlier Appeal No. 29/2018 (WZ))	Vasudev Matonkar Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
31.	Appeal No. 105/2018 (Earlier Appeal No. 15/2018 (WZ))	Krishnappa Chalwadi Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant

32.	Appeal No. 106/2018 (Earlier Appeal No. 27/2018 (WZ))	Renuka Harijan Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
33.	Appeal No. 107/2018 (Earlier Appeal No. 21/2018 (WZ))	Mantavva Harijan Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
34.	Appeal No. 108/2018 (Earlier Appeal No. 11/2018 (WZ))	Fakeerabi Saab Nadaf Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant Mr. Anurag Sharma, Adv. Ms. Ruchira Gupta & Mr. Santosh Rebello, Advs. Mr. Jai Dehadrai, Adv. for State of Goa Ms. Shivangini Gupta, Adv. Mr. Gigi C. George, Adv. for R-4
35.	Appeal No. 109/2018 (Earlier Appeal No. 25/2018 (WZ))	Shankarappa Chalbadi Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant Mr. Anurag Sharma, Adv.
FOR HEARING			
36.	M.A. No. 596/2018 IN Appeal No. 45/2018(WZ)	Parshuram Kolkar Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant (Sl. No. 36 to 38 - File not received)
37.	M.A. No. 597/2018 IN Appeal No. 47/2018(WZ)	Lakawa Harijan Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
38.	M.A. No. 598/2018 IN Appeal No. 49/2018(WZ)	Suresh Chinnaswami Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
39.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Sharad Chauhan, Adv. for R-2, 5 & 6 Dr. Sandeep Singh, Adv. for State of UP Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
40.	Original Application No. 261/2016	Citizen Welfare Society Vs. State of Uttar Pradesh & Ors.	Mr. Azhar Alam & Mr. Prahlad Bhatt, Advs. for Applicant Ms. Deep Shikha Bharti, Adv. for UP Mr. S.K. Bhattacharya, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-6 Mr. Shalok Chandra, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. Ms. Priyanka Swami, Adv.
41.	Original Application No. 490/2016	Society for Protection of Environment and Biodiversity (SPEnBIO) Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharti, Adv. for State of UP Ms. Priyanka Swami, Adv. Mr. Raman Yadav, Adv. for GDA Mr. Rohit Raj Sachan, Adv. Ms. Reena Singh, AAG Mr. Arun Kumar Singh, Adv. for R-7

42.	Original Application No. 664/2016 (M.A. No. 304/2018 & M.A. No. 450/2018)	Samaj Sewa Samiti Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Manu Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. Mr. Rajesh Kumar Srivastava, MC, Bareilly Mr. Ravi Dev Sharma, Adv.
43.	Original Application No. 680/2017 (M.A. No. 1335/2017)	Rajpal Vs. Mines and Geology Department, Govt. of Haryana & Ors.	Mr. Shanmuga Patro, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 6 Ms. Ritwika Nanda, Adv. for R-7 Mr. Manoj Chauhan, Adv. for R-8 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
44.	Original Application No. 130/2018 (M.A. No. 343/2018, M.A. No. 344/2018, M.A. No. 345/2018 & M.A. No. 346/2018 (Earlier O. A.No. 67/2016 (WZ))	Sarang Yadwadkar & Ors. Vs. Pune Municipal Corporation & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Chinmay Vaidya, Adv. for R-1 Mr. Dhaval Deshpande, Adv. for R-2 Ms. Supriya Dangare, Adv. for R-3 Mr. Mukesh Verma, Adv. for MPCB Mr. S. K. Mishra, Sr. Adv. with Mr. K.C. Deogade, Adv. for R-9 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Vijay Kumar, Adv. for Pune Municipal Corporation Mr. Asim Saroda, Adv.
45.	Execution Application No. 16/2018 (M.A. No. 674/2018 IN M.A. No. 243/2017 (WZ) (Earlier E.A. No. 19/2017 (WZ) IN O. A. No. 2/2013)	Sarang Yadwadkar & Ors. Vs. The Commissioner, Pune Municipal Corporation & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
46.	Original Application No. 132/2018 (Earlier O. A. No. 77/2017 (WZ))	Sarang Yadwadkar & Anr. Vs. State Govt. of Maharashtra & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Chinmay Vaidya, Adv. for R-1 Mr. Dhaval Deshpande, Adv. for R-2 Mr. Asim Saroda, Adv. Mr. Mukesh Verma, Adv. for MPCB Mr. V. K. Shukla, Adv. for State of M.P.

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